

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO: 2363
TO BE ANSWERED ON 18.12.2023

Increase in Forest Land

2363. SHRI L. S. TEJASVI SURYA:
SHRI KUMBAKUDI SUDHAKARAN:
SHRI PRATHAP SIMHA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the forest cover in the country in 2014 *viz-a-viz* 2023, State-wise;
- (b) whether the Government has taken any steps to increase the forest land in the country during the last nine years and if so, the details thereof;
- (c) the distribution of forest land along with the area of the National Parks, Sanctuaries, Zoos, Protected Areas, Reserved Forests and other forest categories, State-wise;
- (d) whether the Government is aware that over the past decade, forest areas have been allotted for the development of industrial infrastructure projects;
- (e) if so, the details of compensatory afforestation during the last nine years with the budgetary expenditure, State-wise;
- (f) the steps taken by the Government to restore the lost forest cover of the country; and
- (g) the steps taken by the Government to correct the errors made in measuring forest cover?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

(a) Forest Survey of India (FSI), Dehradun, an organisation under the Ministry carries out the assessment of forest cover of the country biennially and the findings are published in India State of Forest Report (ISFR). As per ISFR-2013, the forest cover in the country is 6,97,898 square kilometre which is 21.23% of the total geographical country. As per ISFR 2021, the Forest Cover of the country is 7,13,789 sq. km, which is 21.71 % of the total geographical area of the country. Thus, an increase of 51,891 sq. km of the forest cover is observed between the ISFR 2013 and ISFR 2021. The State-wise forest cover details as per ISFR-2021 are given at **Annexure-I**.

(b)The Ministry provides technical and financial assistance to States/UTs under various Centrally Sponsored Schemes namely, National Mission for a Green India (GIM), Forest Fire Prevention and Management Scheme and schemes like Compensatory Afforestation Fund (CAMPA), Nagar Van Yojana and other schemes of line ministries to increase the forest and tree cover of the country.

(c) The State-wise details of distribution of forest land along with the area of the National Parks, Wildlife Sanctuaries, Conservation Reserve and Community Reserves are given at **Annexure-II and Annexure-III, Annexure-IV and Annexure-V** respectively.

(d) Forest area of 1,68,131.52 hectare has been approved for diversion under the Van (Sanrakshan Evam Samvardhan) Adhiniyam, 1980 for different categories including industrial infrastructure. The category wise list of the forest land diverted during last decade is given at **Annexure-VI**.

(e) The CAMPA funds are utilized for compensating the loss of forest and ecosystem services due to diversion of forest land for non-forestry purposes as per the provisions of the Forest (Conservation) Act, 1980. The CAMPA activities include raising of compensatory afforestation, improvement of quality of forest cover, enrichment of biodiversity, enhancement of ecosystem services and improvement of wildlife habitat. The details of the CAMPA funds allocated State-wise is given at **Annexure-VII**.

(f) & (g) Various Afforestation programs including Green India Mission (GIM), CAMPA, Nagar Van Yojana and other schemes of line ministries such as Mahatma Gandhi National Rural Employment Guarantee Scheme, National Bamboo Mission, Sub-Mission on Agroforestry etc. have been initiated to increase the forest and tree cover in the country. The multi departmental efforts have yielded good results in conserving and enhancing the forest and tree cover in the country.

**Annexure referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 2363
due for answer on 18.12.2023 regarding "Increase in Forest Land"**

Details of States/UTs wise Forest Cover as per ISFR 2021

(Area in Square Kilometer)

S. No.	State/UT	Geo-graphical Area (GA)	Total Forest Cover
1	Andhra Pradesh	1,62,968	29,784
2	Arunachal Pradesh	83,743	66,431
3	Assam	78,438	28,312
4	Bihar	94,163	7,381
5	Chhattisgarh	1,35,192	55,717
6	Delhi	1,483	195.00
7	Goa	3,702	2,244
8	Gujarat	1,96,244	14,926
9	Haryana	44,212	1,603
10	Himachal Pradesh	55,673	15,443
11	Jharkhand	79,716	23,721
12	Karnataka	1,91,791	38,730
13	Kerala	38,852	21,253
14	Madhya Pradesh	3,08,252	77,493
15	Maharashtra	3,07,713	50,798
16	Manipur	22,327	16,598
17	Meghalaya	22,429	17,046
18	Mizoram	21,081	17,820
19	Nagaland	16,579	12,251
20	Odisha	1,55,707	52,156
21	Punjab	50,362	1,847
22	Rajasthan	3,42,239	16,655
23	Sikkim	7,096	3,341
24	Tamil Nadu	1,30,060	26,419
25	Telangana	1,12,077	21,214
26	Tripura	10,486	7,722
27	Uttar Pradesh	2,40,928	14,818
28	Uttarakhand	53,483	24,305
29	West Bengal	88,752	16,832
30	A & N Islands	8,249	6,744
31	Chandigarh	114	22.88
32	Dadra & Nagar Haveli and Daman & Diu	602	227.75
33	Jammu & Kashmir	2,22,236	21,387
34	Ladakh		2,272
35	Lakshadweep	30	27.10
36	Puducherry	490	53.30
Total		32,87,469	7,13,789

Annexure referred to in reply to part (c) of the Lok Sabha Unstarred Question No. 2363
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List of National Parks

S. No.	Name of State	Name of the National Parks	Area (in km ²)
1	Andhra Pradesh	3	1368.874
2	Arunachal Pradesh	2	2290.82
3	Assam	7	2664.58
4	Bihar	1	335.65
5	Chhattisgarh	3	2899.08
6	Goa	1	107.00
7	Gujarat	4	480.12
8	Haryana	2	48.25
9	Himachal Pradesh	5	2256.28
10	Jharkhand	1	226.33
11	Karnataka	5	2794.05
12	Kerala	6	558.16
13	Madhya Pradesh	11	4349.134
14	Maharashtra	6	1273.6
15	Manipur	2	140
16	Meghalaya	2	267.48
17	Mizoram	2	150
18	Nagaland	1	202.02
19	Odisha	2	990.7
20	Rajasthan	5	3947.07
21	Sikkim	1	1784.00
22	Tamil Nadu	5	827.5157
23	Telangana	3	19.615
24	Tripura	2	36.71
25	Uttar Pradesh	1	490.00
26	Uttarakhand	6	4915.02
27	West Bengal	6	1981.4817
28	Andaman & Nicobar Islands	6	1216.95
29	Jammu & Kashmir	4	2432.45
30	Ladakh	1	3350.00

Annexure referred to in reply to part (c) of the Lok Sabha Unstarred Question No. 2363
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List of Wildlife Sanctuaries

(Area in Square Kilometre)

S.No.	Name of State	Number of the Wildlife Sanctuaries	Area
1	Andhra Pradesh	13	6771.3974
2	Arunachal Pradesh	13	7614.557
3	Assam	17	1728.95
4	Bihar	11	2851.68
5	Chhattisgarh	11	3760.28
6	Goa	6	647.96
7	Gujarat	23	16618.42
8	Haryana	7	118.21
9	Himachal Pradesh	28	6115.9731
10	Jharkhand	11	1955.82
11	Karnataka	35	7923.217
12	Kerala	18	2156.22
13	Madhya Pradesh	24	7046.188
14	Maharashtra	49	7861.695
15	Manipur	7	708.143
16	Meghalaya	4	94.107
17	Mizoram	9	1359.75
18	Nagaland	4	43.91
19	Odisha	19	7094.65
20	Punjab	13	326.6
21	Rajasthan	25	5592.38
22	Sikkim	7	399.1
23	Tamil Nadu	31	6292.07412
24	Telangana	9	5672.69
25	Tripura	4	603.639
26	Uttar Pradesh	26	3601.418
27	Uttarakhand	7	2690.12
28	West Bengal	16	1440.18433
29	Andaman & Nicobar Islands	97	395.6
30	Chandigarh	2	26.009
31	Dadra & Nagar Haveli	1	92.1683
32	Daman & Diu	1	2.18
33	Delhi	1	19.605
34	Jammu & Kashmir	13	1715.28
35	Ladakh	2	9000
36	Lakshadweep	1	0.01
37	Puducherry	1	3.90

Annexure referred to in reply to part (c) of the Lok Sabha Unstarred Question No. 2363
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List of Conservation Reserves

(Area in Square Kilometre)

S. No.	Name of State	Number of the Conservation Reserves	Area
1	Gujarat	1	227.00
2	Haryana	2	48.72
3	Himachal Pradesh	3	19.17
4	Karnataka	14	171.9098
5	Maharashtra	12	1003.18
6	Punjab	3	25.71
7	Rajasthan	18	1108.9915
8	Sikkim	1	0.06
9	Tamil Nadu	2	4.8761
10	Tripura	1	12.9347
11	Uttarakhand	4	212.45
12	West Bengal	5	1415.91
13	Jammu & Kashmir	33	706.6325
14	Ladakh	5	249

Annexure referred to in reply to part (c) of the Lok Sabha Unstarred Question No. 2363
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List of Community Reserves

(Area in Square Kilometre)

S. No.	Name of State	Number of the Community Reserves	Area
1	Arunachal Pradesh	9	131.595
2	Bihar	1	0.57
3	Haryana	5	115.8411
4	Karnataka	1	3.12
5	Kerala	1	1.50
6	Manipur	11	112.596
7	Meghalaya	74	141.69129
8	Nagaland	114	851.7757
9	Punjab	3	83.51

**Annexure referred to in reply to part (d) of the Lok Sabha Unstarred Question No. 2363
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**Category wise list of the forest land diverted in the country from 01/04/2013 to
31/03/2023**

(Area in Hectare)

S. No.	Category	Area Approved
1	Approach Access	126.68
2	Borehole Prospecting	0.00
3	Canal	15.80
4	Defense	18097.41
5	Dispensary/Hospital	102.55
6	Drinking Water	1103.96
7	Encroachments	9.63
8	Forest Village Conversion	3084.00
9	Hydel	8297.90
10	Industry	387.33
11	Irrigation	27851.09
12	Mining	38698.56
13	Optical Fibre Cable	372.24
14	Others	10286.04
15	Pipeline	405.01
16	Quarrying	50.09
17	Railway	8073.53
18	Rehabilitation	758.69
19	Road	29806.19
20	School	82.27
21	Solar Power	1.10
22	Sub Station	70.36
23	Thermal	2690.79
24	Transmission Line	16788.46
25	Village Electricity	545.10
26	Wind Power	426.74
Total		168131.52

**Annexure referred to in reply to part (e) of the Lok Sabha Unstarred Question No. 2363
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Details of the CAMPA funds allocated State-wise since 2018-19 till date.

(Rs. in crores)

S. No.	State/UT	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24
1.	Andaman and Nicobar Islands	1.77	1.56	2.13	0.00	10.97	6.70
2.	Andhra Pradesh	118	322.97	330.82	325.00	224.09	227.82
3.	Arunachal Pradesh	0.00	0.00	155.46	240.85	196.93	136.65
4.	Assam	48.84	55.89	88.34	79.12	162.57	109.69
5.	Bihar	38.20	140.18	239.47	106.84	115.42	37.88
6.	Chandigarh	1.27	1.87	2.26	5.14	1.56	1.54
7.	Chhattisgarh	897.52	848.51	1347.02	1500.75	688.47	471.36
8.	Daman and Diu and Dadar and Nagar Haveli	0.00	0.00	0.00	0.00	0.00	0.00
9.	Delhi	0.00	0.00	19.55	16.15	33.93	47.15
10.	Goa	4.83	17.95	32.68	21.55	36.53	31.28
11.	Gujarat	212.66	212.66	169.85	169.00	205.40	250.02
12.	Haryana	195.95	100.97	203.95	317.59	270.68	49.43
13.	Himachal Pradesh	127.72	145.82	158.38	138.10	190.23	185.14
14.	Jammu and Kashmir	113.76	126.74	184.33	257.16	312.69	287.53
15.	Jharkhand	399.52	399.29	376.55	437.60	764.828	412.13
16.	Karnataka	101.41	113.69	216.70	321.06	270.98	311.61
17.	Kerala	7.96	0.00	15.78	25.13	17.26	9.06
18.	Madhya Pradesh	272.36	453.50	500.00	616.88	899.84	1070.60
19.	Maharashtra	230.00	499.38	599.32	688.27	708.11	597.57
20.	Manipur	24.85	30.97	27.79	25.09	22.59	20.26
21.	Meghalaya	0.00	0.00	33.97	36.40	26.67	31.19
22.	Mizoram	9.01	19.23	32.66	18.08	16.74	14.60
23.	Nagaland	0.00	0.00	0.00	0.00	0.00	0.00
24.	Odisha	0.00	566.34	773.39	901.03	1191.31	948.04
25.	Punjab	102.56	102.15	177.85	218.06	203.01	257.10
26.	Rajasthan	205.67	256.39	280.70	286.70	249.19	288.18
27.	Sikkim	0.00	44.96	47.72	70.00	92.85	62.07
28.	Tamil Nadu	7.71	0.56	66.62	0.00	38.22	42.1712
29.	Telangana	237.38	501.26	483.78	752.71	772.65	446.307
30.	Tripura	16.70	20.84	21.51	35.24	52.90	85.77
31.	Uttar Pradesh	150.60	285.68	442.01	586.90	344.08	153.92
32.	Uttarakhand	318.30	218.00	353.64	726.88	320.15	366.80
33.	West Bengal	23.10	70.07	74.00	58.30	52.83	79.40
34.	Ladakh	0.00	0.00	0.00	0.00	0.00	60.55
	TOTAL	3867.65	5557.43	7458.23	8981.58	8493.678	7057.347